

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) to (e) Emergency Feeding Programme (EFP) is being implemented only in eight Districts of Odisha namely Bolangir, Kalahandi, Koraput, Malkangiri, Nawrangpur, Naupada, Rayagada and Sonepur covering around 2 lakh beneficiaries. This is a food-based intervention of the State Government of Odisha targeted towards old, infirm and destitute persons belonging to Below Poverty Line (BPL) households to provide them food security in their distress conditions. No funds are provided under the scheme. The Government of India allocates only foodgrains under Emergency Feeding Programme (EFP) Scheme @ 7.5 kg. per beneficiary per month for 2 lakh beneficiaries at the BPL prices. Under this programme, old, infirm and destitute persons belonging to BPL household are provided food each day throughout the year.

Government is satisfied with the result achieved as the EFP has provided food security in these districts of the State.

Survey on employment in FPIs

1020. SHRI AMBETH RAJAN : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government undertook any survey regarding number of SCs/ STs employed in Food Processing Industries (FPI) both in Government as well as private sectors; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT) : (a) and (b) As per the latest census [(Fourth All India Census of Micro, Small and Medium Enterprises) conducted (with base reference year 2006-07)] wherein the data was collected till 2009 and results published in 2011-12, the employment in food products and beverage industry of MSMEs in Registered Sector was 14.68 lakh. Of this, employment in respect of SC and ST was 1.77 lakh and 0.83 lakh respectively.

Invitation of IGPB by WWTG

1021. SHRI A.W. RABI BERNARD : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Indian Grape Processing Board (IGPB) has been Invited by

the World Wine Trade Group (WWTG) as an observer at an International meet of the Group being held in Washington; if so, the details thereof;

(b) whether the move will help Indian wine industry gain international recognition and boost export of Indian wine; if so, the details thereof; and

(c) whether IGPB has decided to apply for membership of WWTG after initiating contacts with the Group; and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT) : (a) World Wine Trade Group (WWTG) had invited India to participate as an observer in their 2013 Annual Plenary Meeting, which was held in Washington, D.C. from November 7-8, 2013.

(b) The participation in the above WWTG 2013 Annual Plenary Meeting had helped India to understand the functioning of WWTG and how the trade of Wine could be facilitated to the benefit of consumers, producers and exporters.

(c) IGPB has not decided to apply for membership of WWTG.

Food processing training centres

1022. SHRI RAGHUNANDAN SHARMA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the State-wise number of Food Processing Training Centres at present;

(b) the State-wise and year-wise details of the financial assistance sanctioned/ released to these centres during the last three years and the current year;

(c) whether these training centres are timely furnishing, the utilization certificates, if so, the details thereof and if not, the reasons therefor;

(d) whether Government is aware of the misappropriation of funds being done on large scale by these Centres; and

(e) if so, the details thereof including the State-wise punitive action taken by the Government in this regard?